

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FLIPKART FARMERMART PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	Flipkart FarmerMart Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	04/10/2019
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Bengaluru
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U52100KA2019FTC128476
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Varthur, Hobli, Bengaluru- 560103, Karnataka, India
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19/03/2021
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IP-P00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020
8. LAST DATE FOR SUBMISSION OF CLAIMS	18/04/2021

Notice is hereby given that Flipkart FarmerMart Private Limited has commenced voluntary liquidation on 19th March 2021.

The stakeholders of Flipkart FarmerMart Private Limited are hereby called upon to submit a proof of their claims, on or before 18th April 2021, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23.03.2021

Place: Bengaluru

IBBI Registration No: IBBI/IPA-001/IP-P00951/2017-2018/11571
Liquidator

Srilakshmi Purushotham

